



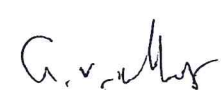
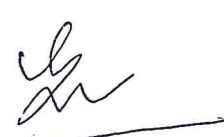

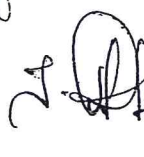
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. HARI	Counsel for Petitioner	
2.	S. Aravindan	Counsel for R2, R3, R6	
3.	K. RAMASAMY G.V. MOHAND KUMAR	Counsel for Respondent No. 7	
4.	A. Vijaykumar	Counsel for R1 & R17	
5.	T.S. Parthasarathy for Ramalingam & Associates	Counsel for 4 th Respondent	
6.	J. DEV ESHWAR for M/s. Shiva Kumar & Suresh	Counsel for 5 th Respondent	

ORDER

Counsel for petitioner present. Counsel for R1 & R17, counsel for R4, counsel for R5 and counsel for R7 are present. Counsel for R2, R3 & R6 present and stated that he is intending to file a petition for setting aside the ex parte order passed on 27.7.2017. Put up on 04.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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